

**COURT-II**  
**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**Appeal No. 56 of 2014 & IA-100 of 2014**

**Dated :** **18<sup>th</sup> September, 2014**

**Present:** **Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M/s BSCPL Infrastructure Ltd. ... Appellant(s)**  
**Versus**  
**Chhattisgarh State Power Distribution ... Respondent(s)**  
**Co. Ltd. & Anr.**

Counsel for the Appellant(s) : Mr. Matrugupta Mishra  
Ms. Meghna Aggarwal

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1  
Mr. C.K. Rai for R-2

**ORDER**

At the request of the learned counsel for the Appellant, post the matter for hearing on **22<sup>nd</sup> September, 2014 at 2:30 P.M.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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